

**PROCEEDINGS OF THE HIGH COURT FOR THE STATE OF TELANGANA
:: HYDERABAD ::**

SUB: NATIONAL JUDICIAL ACADEMY, BHOPAL - Nomination of two (02) Judicial Officers to participate in Academic Programme No.P-1348 “**National Seminar on Cyber Crime and Electronic Evidence**” scheduled to be held on 22.07.2023 (Saturday) and 23.07.2023 (Sunday) at National Judicial Academy, Bhopal - **Relief Arrangements - ORDERS - ISSUED.**

READ: 1. NJA/Dir/Ac.Prg./2023-24, e-mail from the Director, National Judicial Academy, Bhopal, dated 01.07.2023.
2. High Court’s letter Roc.No.1204/SO/2023, dated 13.07.2023 from the Registrar General, High Court for the State of Telangana, Hyderabad.

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ORDER ROC.NO.2876/2023 - B.SPL., DATED:18.07.2023

The High Court is pleased to pass the following order:

The following two (02) Judicial Officers, mentioned in Column No.2, vide High Court’s letter 2nd read above, who are nominated to participate in the Academic Programme No.P-1348 on “**National Seminar on Cyber Crime and Electronic Evidence**” scheduled to be held on 22.07.2023 (Saturday) and 23.07.2023 (Sunday) at National Judicial Academy, Bhopal.

Sl. No.	NAME AND DESIGNATION OF THE NOMINATED OFFICER	IN-CHARGE OFFICER
(1)	(2)	(3)
1.	SRI G.PRAVEEN KUMAR, Senior Civil Judge-cum-Assistant Sessions Judge, Medchal-Malkajgiri District at Kukatpally.	Additional Senior Civil Judge -cum-Additional Assistant Sessions Judge, Medchal-Malkajgiri District at Medchal.
2.	SRI N.VENKAT RAM, Deputy Director, Telangana State Judicial Academy, Secunderabad.	Director, Telangana State Judicial Academy, Secunderabad.

The officers mentioned in Column No.3, will be in-charge for the post(s) mentioned in Column No.2, during the period of absence of the officers who are nominated to participate in the Academic Programme.

In case, the officers mentioned in Column No.3, are either on leave or not available for any other reason, the concerned Principal District and Sessions Judge/ Unit Head, shall make alternative incharge arrangements and intimate the same to the High Court.

On return from the said Academic Programme, the officers mentioned in Column No.2, shall resume charge of their regular post(s) and also the post(s) for which they are holding full additional charge previously.

- NOTE:**
1. The proceedings placed in the High Court's Web Site <https://tshc.gov.in>. The downloaded copy from the web site is valid for relieving duty and reporting to the academic programme at National Judicial Academy, Bhopal.
 2. **The nominated officers are entitled only for actual journey period.**


**REGISTRAR GENERAL
FAC REGISTRAR (VIGILANCE)**

To

1. The Officers and In-charge Officers concerned.
2. The Registrar General, High Court for the State of Telangana, Hyderabad.
3. The Registrar (Administration), National Judicial Academy, Bhadbhada Road, Suraj Nagar P.O., Bhopal.
4. The Director, Telangana State Judicial Academy, Secunderabad.
5. The Principal District and Sessions Judge, Medchal-Malkajiri District.
6. The Senior Civil Judge-cum-Assistant Sessions Judge, Medchal-Malkajiri District at Kukatpally.
7. The Additional Senior Civil Judge -cum- Additional Assistant Sessions Judge, Medchal-Malkajiri District at Medchal.
8. The Deputy Director, Telangana State Judicial Academy, Secunderabad.
9. The Pay and Accounts Officer, Hyderabad.
10. The District Treasury Officer, Shamirpet, Medchal-Malkajiri District.
11. **THE SECTION OFFICERS :**
 - a) Special Officer Section
 - b) Vigilance Cell
 - c) E-Section
 - d) Work Review Cell
 - e) O.P.Cell
 - f) B-Section
 - g) Accounts Section
 - h) Computer Section
 - i) D-Budget Section

High Court for the State of Telangana at Hyderabad.

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